

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 120

TP 139 of 2019 [TP 125 of 2016(CP 34 of 2016)]

IA 507 of 2019

**Order under Section 397-398**

**IN THE MATTER OF:**

Ashok Kumar Khosla

V/s

PGH International Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..30/07/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. sVirendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Learned Senior Counsel, Mr. Saurabh Soparkar along with Learned Counsel, Mr. Sandeep Singhi, Learned Counsel, Ms. Poonam Mathur, Learned Counsel, Mr. Hamesh Naidu along with Learned Counsel Mr. Vivek Shah, Learned Counsel, Ms. Anvi Majumdar

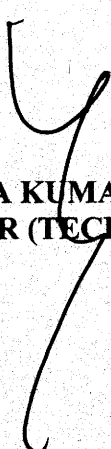
For the Respondent

: Learned Senior Counsel, Mr. Navin Pahwa, along with Learned Counsel Mr. Ankit Debey, Learned Counsel, Mr. Amalpushp Shroti, Learned PCS, Mr. Sagar Himthani

**ORDER**

Learned Counsels for both sides state that the application for listing another connecting matter being TP 120 of 2016 is pending before the Hon'ble Principal Bench for appropriate orders. In view of the same, this petition is adjourned.

List for hearing on 28.10.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Sweta

-SD -  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**